Milestone for CG HC: Digitisation centres, e-summons launched

TIMES NEWS NETWORK

Raipur: The Chhattisgarhjudiciary achieved a significant milestone towards transparent, swift, and paperless justice delivery with Chhattisgarh High Court Chief Justice Ramesh Sinha virtually inaugurating digitisation and scanning centres in the district and sessions courts of Raigarh, Janjgir-Champa, Korba, and Bemetara.

He also launched video conferencing facilities between all 23 district courts and district hospitals, along with e-summons services for criminal cases.

The Chief Justice highlighted that video conferencing between the 23 district courts and district hospitals will benefit medical professionals who need to participate in court proceedings. They will no longer need to travel long distances to give testimony or appear in trial courts & can record their statements via video conferencing.

Chief Justice Sinha said



this marks an important day in the history of Chhattisgarh'sjudicial system.

The Chief

CJ Ramesh Sinha

Justice said esummons will simplify and make the process of serving summons more effective, eliminating the need for multiple dates for summons delivery.

Chief Justice Sinha, visited remote district headquarters and outlying courts across Chhattisgarh. Observing the lack of judicial infrastructure and essential facilities causing inconvenience to litigants, advocates, judicial staff, and officers, he initiated proactive efforts. As a result, district courts started first aid clinics and post offices.

Justice Narendra Kumar Vyas, Chairman of the High Court Computerisation Committee, also attended the virtual inauguration ceremony.